

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3507
ANSWERED ON:15.12.2011
REVIVAL OF TALCHER FERTILIZER PLANT
Satpathy Shri Tathagata

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the progress made so far for the revival of the Talcher fertilizer plant after it was approved by the Government;
- (b) whether the Government has not been able to mobilise funds in this regard;
- (c) if so, the reasons therefor; and
- (d) the time-frame by which the said plant is likely to be made operational?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): The proposal for revival of the closed units of Hindustan Fertilizer Corporation Limited (HFCL) & Fertilizer Corporation of India Limited (FCIL) including Talcher unit of FCIL was approved by Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 4th August 2011 with the stipulation that Board for Industrial and Financial Restructuring (BIFR) proceedings be expedited and thereafter, the matter including changes, if any, required in bid parameters, be placed before the Committee for a final decision. BIFR has considered the matter in its hearing held on 18th August 2011 and 15th November 2011 and appointed State Bank of India as the Operating Agency (OA) for HFCL and FCIL. As per direction of BIFR, SBI has initiated action to finalize the Draft Rehabilitation Scheme for submission to BIFR.

(b) & (c): The consortium of PSUs, namely GAIL (India) Ltd., Coal India Limited (CIL) and Rashtriya Chemicals and Fertilizers Limited (RCF) has been assigned to revive the Talcher unit of FCIL. Project will be funded by these PSUs.

(d) : It will take about 3 to 4 years from the beginning of the implementation of Revival plan, to operationalise the new plant.